

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Proc. Dis. No. 57/Admn/2024, Dt.06.1.2024

**District :: Siddipet**

<b>Committee Members</b>
Sri K. Murali Mohan, I Addl. District and Sessions Judge, Siddipet
Smt. S. Swathi Reddy, Prl. Senior Civil Judge, Siddipet
Sri Uppara Mallesham, Advocate
Sri Md. Mujeeb, Junior Assistant (District System Administrator)